

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

Subject: Assigning of additional charge of the Court of Additional District & Sessions Judge, Anantnag and Pulwama respectively.

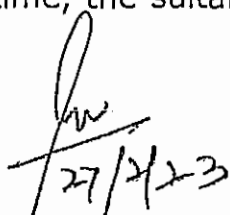
ORDER

No: 200 of 2023/RG

Dated: 27.02.2022

In the interest of administration of justice and in view of the retirement on superannuation of Mr. Javed Alam, Additional District & Sessions Judge, Anantnag and Mr. Mehraj-ud-Din Sofi, Additional District & Sessions Judge, Pulwama on 28.02.2023, the additional charge of the these Courts is hereby assigned to the Court of Principal District and Sessions Judge, Anantnag and Pulwama respectively w.e.f 01.03.2023, till such time, the suitable officers are posted in the said Courts.

By Order.


(Shahzad Azeem)
Registrar General

Dated: 27.02.2023

No: 6802-13 /RG/GS

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr. Justice Sanjay Dhar, Administrative Judge, District Anantnag.
3. Secretary to Hon'ble Mr. Justice Rahul Bharti, Administrative Judge, District Pulwama.

..... for kind information of their Lordships.

4. Principal District & Sessions Judge, Anantnag/Pulwama.
5. Additional District & Sessions Judge, Anantnag/Pulwama.

..... for information & necessary action/compliance.

6. Director Finance, High Court of J&K and Ladakh, Jammu for information and necessary action.
7. CPC, e-Courts, High Court of J&K and Ladakh, Jammu with the request to get the same uploaded on the official website of the High Court.
8. Assistant Registrar, Statistical/Accounts Section, High Court of J&K and Ladakh for information and necessary action.
9. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.

10. Order File.


Registrar General